

Sixteenth Loksabha

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Title: Regarding relief measures to the flood affected people.

SHRI P. KARUNAKARAN (KASARGOD): Sir, with much pain and sorrow, I would like to place some issues for the serious consideration of the Government.

Due to heavy floods, rain and landslides, five districts of Kerala are badly affected. In Idukki district alone, 20 persons have lost their lives. In Wayanad district, five persons lost their lives. The Government is forced to open 22 dams just because of high water level which is 50 per cent more than the normal level. It is difficult for the people to move from one place to another. The Chief Minister of Kerala has sent urgent messages to get the assistance of the Navy, Air Force and the Military. There are Forces there but the difficulty is that there is no equipment with them as we have discussed earlier. It is there in Bengaluru. The Government has to give immediate instructions and directions to the Navy and Air Force to take action. This is the third consecutive natural calamity that we are facing. Ockhi was one natural calamity and then there was the second national calamity. So, the Government has to pay extra attention to this issue and not as per normal norms. I would like the Government to take all steps to give relief to the affected people.

HON. DEPUTY SPEAKER: Dr. Kulmani Samal is permitted to associate with the issue raised by Shri P. Karunakaran.